Declaration of Assets and Liabilities

Year - 2023-2024

I, MAHENDRA PRASAD PANDIT, son/daughter/wife of LATE RAM LAKHAN PANDIT, aged 05/0753 years, belonging to GOVERNMENT service and presently working as Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No. Description		Self	Spouse Name(S) SUSHILA DEVI	Dependant- 1 Name SANTOSH KUMAR	Dependant-2 Name KHUSHBOO KUMARI	Dependant 3 Etc. Name NIL	
	(i)			Rs-35,000/-	Rs- 30,000/-	Rs- 20,000/-		
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAHARA RS 40,000/- (FIX DE.)	65,000 (1YERS)F.D.		S.B.I. 35,000/- F.D.	NIL	
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
29	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC RS-14412/- YEARLY	NIL	LIC RS- 14,945/- YEARLY	NIL	NIL	
	(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL	
	(vi)	Jewellery (give details of weight and value)	GOLD 10 GM	GOLD 20 GM SILVER 250 GM	GOLD 10 GM SILVER 150 GM	GOLD 10 GM	NIL	
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

महेन्द्र प्रमाय पंडित, प्रशास्त्र प्रशास्त्र प्रशास्त्र

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to b

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-	Dependant-3
			Name(S) SUSHILA DEVI	Name SANTOSH KUMAR(SON)	Name KHUSHBOO KUMARI	Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL Extens	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL LOIJU	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	KHATA NO.93, PLAT NO.1363.1/2 katha	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and (2) government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on marh 2022 11375/- NIL		
(a)	(i) Loans from Banks (ii) Loans from financial institutions	SBI,Bihar vidhan sabha, patna RS- 6,00,000			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL			
	(b) dues to departments dealing with supply of water	NIL	NIL.		
	(c) dues to departments dealing with supply of electricity	NIL	and and the NIL of the		
	(d) dues to departments dealing with telephones	NIL and the NIL and the same	NIL CONTRACTOR NIL		
	(e) dues to departments dealing with government transport (including	NIL	Zubulsa. NIL		

e . 10	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-AUJPP 4023B -94, 3 58/-	NIL		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax	NIL	NIL		

C. Personal Detail

GPF/CPF/PRAN No. :		1127								
Gender	:-	М	(
Date of Birth	:-	1	2	0	9	1	9	7	0	(DD/MM/YYYY)
Class/Group :-		A (A/B/C)					F-1			
Cadre	:-	B.S.								
		(Full	Name	e.g. B	.A.S	Bihar A	Adminis	strative	e Servi	ce,
		B.S.	S Bil	nar Sed	cretari	at Serv	vice et	c.)		
Home District		PAT	NA							
I horoby do	oclara	that t	ho al	have	dota	10 04		- +- 1	da la	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Mahendra Prasad Pandit

Place:-PATNA Designation: Section Officer

Department- Bihar vidhan sabha, Patna.

Date: - 29.01.2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

महेन्द्र मसाद पंडित, प्रशास्त्र पराध्यिकारी 20.01.2024